

DB

Cvt Clr

IA filed

Token No 2560

WP(S)

CFS

Petition Rs 250

Affidavit Rs 20

Vakalatnama Rs 30

Mayank Singh Thakur Vs. The State of Jharkhand

1. Date with respect to Ann-1 may be corrected in subpara-5, index.
2. Fresh typed copy of page No. 49,25 may be given.
3. Name of the petitioner is not matching completely than as in Ann-4, it may be verified